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Title : Need to give adequate protection and make arrangements for evacuation of stranded Indians from Libya.

SHRI J.M. AARON RASHID (THENI): Mr. Chairman, Sir, I thank you for giving me an opportunity to raise an important point about the recent political developments in Libya during 'Zero Hour'. It is shocking to learn that an Indian national died while trying to escape from strife-torn Libya. A resident of Tirunelveli, Shri Murugaiah was said to have been shot dead by protesters. Hundreds of employees from my Theni Parliamentary constituency, particularly from the Periakulam area, are stranded in their places of work. It is learnt that they are without bare essentials like food, safe shelter and security. The families are worried about the whereabouts of their beloved. The Government of India must take the evacuation steps immediately. There are conflicting reports from stranded Indian community that the rescue operations are still inadequate as compared to quick action initiated by other countries. The relief operations initiated by Government of India are not up to the mark. In view of the prevailing conditions in the Gulf, West Asian and North African regions, the Foreign Ministry has to set up a control room to provide necessary facilitation to members of the Indian community who are working abroad. Indian Embassy in Libya should give adequate protection to the stranded Indians and give them shelter in protected areas. They have to be evacuated immediately and those who are evacuated should be given a job in India.

I would like to urge upon the Government to rush a team of special emissaries to Libya to oversee the rescue and relief operations. It is also necessary for the arrangements for their evacuation.

MR. CHAIRMAN Shri Majumder, your matter will be referred to the hon. Speaker for his consideration. I cannot allow this subject to be raised because it is *sub judice*. Your matter is being referred to the hon. Speaker for consideration and then it will be decided. .

Now, the House stands adjourned to meet again at 11 a.m. on Thursday, February 24, 2011.

**20.04 hrs**

## **The Lok Sabha then adjourned till Eleven of the Clock**

*on Thursday, February 24, 2011/Phalguna 5, 1932 (Saka).*

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